

the relevant provisions of the Indian Penal Code, in addition to the action to which they are liable under the appropriate disciplinary rules applicable to them.

[English]

Racial Discrimination with Fijians of Indian Origin

723. SHRI SATYENDRA NARAYAN SINHA :

SHRI VAKKOM PURUSHOTHAMAN :

DR. CHINTA MOHAN :

SHRI BALWANT SINGH RAMOOWALIA :

SHRI SRIBALLAV PANIGRAHI :

SHRI KALI PRASAD PANDEY ;

SHRI H.N. NANJE GOWDA :

SHRI H.B. PATEL :

SHRI DHARAM PAL SINGH MALIK :

SHRI M. RAGHUMA REDDY :

SHRI SHANTI DHARIWAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Fiji Indians are facing racial discrimination as a result of a fresh coup and are fleeing from the Islands ;

(b) if so, whether Government have raised this issue in any international fora :

(c) if so, with what results ; and

(d) whether any steps will be taken to apply pressure on Fiji authorities to change this policy ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) The professed aim of the second coup in Fiji has been to guarantee political supremacy to the Melanesian Fijians. This has distinct racial overtones. Government has seen reports about migration.

(b) and (c) India has strongly condemned the recent military coups in Fiji and has raised the matter at United Nations General Assembly and Commonwealth

Heads of Government Meeting. At CHOGM we have demanded restoration of democracy, harmony and civil rule in Fiji. At CHOGM, Prime Minister took a leading role on development in Fiji resulting in the lapse of Fiji's membership of the Commonwealth.

(d) India has suspended trade and technical cooperation with Fiji. Our High Commissioner has been recalled for consultations. We have stated that to regain membership of the Commonwealth, Fiji would have to adhere to Commonwealth principles which forbid, inter alia discrimination on the ground of race.

Increase in Nuclear Power Capacity by N.P.C.

724. SHRI SATYENDRA NARAYAN SINHA :

SHRI BHADRESHWAR TANTI :

Will the PRIME MINISTER be pleased to state :

(a) whether the newly constituted Nuclear Power Corporation is planning a ten fold increase in nuclear power capacity as claimed by its Chairman on the inaugural day ;

(b) whether Government have given final sanction for this level of investment ;

(c) if so, whether Government have taken into consideration the recent trend the world over to slow down nuclear power generation ;

(d) whether the comparative economics of nuclear power versus power from all other sources, particularly renewable systems have also been considered ; and

(e) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE, (SHRI K.R. NARAYANAN) : (a) and (b) It is proposed to raise the nuclear installed capacity to 10,000 MWe by the turn of the century. Government have approved in principle the nuclear power programme including necessary financial outlays.

(c) Some countries have slowed down their nuclear power programmes and Government are aware of the reasons thereof. On the other hand there are other countries who are actively pursuing a policy of expansion of their nuclear power generation capacities.

(d) and (e) Nuclear power is commercially viable and the cost of production is comparable to that from coal based thermal power stations. The cost of generation from hydel stations is generally lower than that from nuclear and coal fired power stations. The renewable sources of energy are at present in the developmental stage.

World Bank Assistance to Narmada Sagar Project

726. SHRI K. RAMACHANDRA REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the World Bank has agreed to finance Narmada Sagar Project ; if so, details thereof ;

(b) the likely total cost of this project and the area of land to be brought under irrigation ;

(c) whether environmental clearance was given in June 1987 and clearance under Forest Conservation Act was given on 8-10-1987 ;

(d) when was Union Government approached for clearance from the environmental department and clearance under the Forest Conservation Act ; and

(e) the reasons for giving clearances to the project ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) No agreement has been signed with the World Bank so far on financing the Narmada Sagar Project.

(b) The present estimated cost of this project is Rs. 1393 crores. The project will irrigate a net area of 1.23 lakh ha.

(c) Yes, Sir.

(d) The proposal for clearance of the project from Environmental angle was

received by the Government of India in February 1983 while proposal for clearance under Forest (Conservation) Act 1980 was received from the State Government on 18.10.1984.

(e) The project was given clearance from the environmental angle and under the Forest (Conservation) Act, 1980 by the Government of India after due examination.

[*Translation*]

News Item Captioned 'Foreign Bases Active in Pakistan'

727. DR. CHINTA MOHAN :

SHRI BALWANT SINGH RAMOOWALIA :

SHRI S.M. GURADDI :

SHRI INDRAJIT GUPTA :

SHRI PRAKASH V. PATIL :

SHRI M. RAGHUMA REDDY ;

DR. G.S. RAJHANS :

SHRI LALITESHWAR SHAHI :

SHRI DHARAM PAL SINGH MALIK :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item captioned "Foreign bases active in Pak" appearing in the Times of India dated 13 October, 1987 stating inter alia that a string of foreign military facilities and bases are active in Pakistan and some of them have been operational for nearly four decades ; and

(b) if so, the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) Government are opposed to the setting up of foreign bases and facilities in any country and have made known their concern in this regard to Pakistan. Both the USA and Pakistan deny the existence of any such bases in Pakistan. However,